

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 67998/2017 in Criminal Appeal No(s). 2152/2013

SHEO NARAIN @ BARDI & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(With appln(s) for bail)

Date : 08-09-2017 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Appellant(s) Mr. S.R. Singh, Sr. Adv.
Mr. Ankur Yadav, Adv.
Mr. Dhruv Paliwal, Adv.
Ms. Shweta Yadav, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s) Mr. C. D. Singh, AOR
Mr. Alok Pandey, Adv.
Mr. Gaurav Shukla, Adv.
Mr. Prateek Rusia, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter after two weeks.

(DEEPAK MANSUKHANI)
AR-cum-PS(RAJINDER KAUR)
Court Master